



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,28th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
46	C.Ex.App./7/2020	BRAHMAPUTRA CRACKER AND POLYMER LTD. Versus THE COMMISSIONER CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE	MR. D SARAF MR. D SARAF MR. D SARAF MR. S S GUPTA MS P SHARMA	MR. S C KEYAL
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
47	PIL(Suo Moto)/1/2025	IN RE- DIMA HASAO TRAGEDY Versus THE CHIEF SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS.	MR. T J MAHANTA (SC, GHC)	

LEAVE NOTE OF ADVOCATES FOR 28/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
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11)	MS. P DAS	05-02-2025	To	28-02-2025
12)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
15	WP(C)/270/2025 FIXED	MD RAFIQL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR. N ISLAM MR S ABDULLAH	GA, ASSAM
16	WP(C)/400/2025 B/O	SMTI AMBUJA SINGH Versus THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK	GA, ASSAM
17	WP(C)/414/2025 B/O	M/S BORKOTOKY METAL ENGINEERING AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. D M NATH MR S DUTTA	SC, INDUSTRIES AND COMMERCE SC, AIDC
ADMISSION				
18	WP(C)/4726/2023 FIXED	BRAHMAPUTRA TRADE AGENCY Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. K D SARMA D HUSSAIN	SC, AGRI. DEPARTMENT
ORDERS				
19	Review.Pet./208/2024 CAVT. NO.08362/024, IN WP(C) 388/2024 (D/O), FIXED	THE COMMISSIONER AND SECRETARY Versus EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ORS	MR. D SAIKIA MR. D P BORAH	SC, HIGHER EDU MR M J QUADIR MR S S ISLAM MR. A K HANNAN SC, HEALTH FOR CAVEATOR
20	WITH Cont.Cas(C)/561/2024	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR. Versus SIDDHARTH SINGH, I.A.S.	MR B D DAS MR M J QUADIR MS S AHMED MR. A K HANNAN	MR. D SAIKIA MR. D P BORAH

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
16	WP(C)/6905/2024 FIXED, WITH LCR	SARBESH ALI @ SARBESH ALI MOLLAH Versus THE UNION OF INDIA AND 6 ORS.	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ORDERS				
17	I.A.(Civil)/1775/2024 FIXED, WITH LCR in WP(C)/6971/2018	SRI PURNA DAS Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH WP(C)/6971/2018	ON THE DEATH OF AMRITLAL DAS, HIS LEGAL HEIRS AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	I.A.(Civil)/4054/2024 FIXED, WITH LCR in WP(C)/7059/2024	BASATAN NESSA @ BASATON NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/7059/2024	BASATAN NESSA @ BASATON NESSA Versus UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II

THIS BENCH WILL RISE AT 1:00 P.M]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
16	WP(C)/6046/2024 (AT 10:30 AM)	HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, ELEM. EDU
17	WP(C)/159/2025 (AT 10:30 AM)	PRAMILA KUMARI PRAJAPATI AND 34 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA MR. INDRAJIT BHUYAN	SC, HIGHER EDU GA, ASSAM
18	WITH WP(C)/8795/2019	NETRAMONI BARUAH AND 82 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HIGHER EDU MR G SARMA SC, APSC MR. U B SARMA
19	WITH WP(C)/157/2025	MRINAL KUMAR ADHIKARY AND 29 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA MR. INDRAJIT BHUYAN	SC, HIGHER EDU GA, ASSAM
MOTION				
20	WP(C)/397/2025 B/O	DR NURALOM AHMED AND 4 ORS Versus THE STATE OF ASSAM AND 30 ORS.	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM	SC, HEALTH
ORDERS				
21	I.A.(Civil)/140/2025 IN WP(C) 4592/2018(D/O), WITH CONT. CASE/359/2018 (D/O), B/O in WP(C)/4592/2018	ON THE DEATH OF AMJAD HUSSAIN, HIS LEGAL HEIR- Versus DHUBRI MUNICIPAL BOARD AND 4 ORS	MR K P PATHAK MR. U K GOSWAMI MR. U K GOSWAMI MS. A TALUKDAR MR. R R Gogoi	MS N NAZNEEN (R4) MR. P S BHATTACHARYYA MR. P S BHATTACHARYYA MR. T CHAKRABORTY (R-5) MR. D CHOUDHURY (R-5) MD. I H KHAN (R4)
HEARING				
22	WP(C)/2086/2020 PART-HEARD, FIXED	OIL INDIA LTD. Versus THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.

WITH
[I.A.\(Civil\)/960/2021](#)
in WP(C)/2086/2020

AKHIL BHARATIYA SAFAI MAZDOOR
SANGHA

MS. B BARUAH
MR. N K MURRY

S N SARMA
MR. K KALITA

Versus
OIL INDIA LTD.

23 **WITH**
[WP\(C\)/8150/2017](#)

OIL INDIA LTD.
Versus
THE UNION OF INDIA and 2 ORS.

MR.S N SARMA
MR.A SARMA
MR.K KALITA
MR.S CHOUDHURY
MR.A JAHID

MR L K RAJKONWAR
MRS. A GAYAN
MR. G PEGU
MR D CHUTIA
MR D CHUTIA
MR. S CHOUHAN
MR. D CHUTIA
ASSTT.S.G.I.

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER RISING
OF THE SPECIAL DIVISION BENCH WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
8	WP(C)/4867/2015 FIXED	MD. ABDUSH SAMAD Versus THE STATE OF ASSAM AND 7 ORS	MR.B N SARMA MR.B D DAS MR.R DEKA MR. D NATH MR.D DAS MR.G SARMA	DR.B AHMED GA, ASSAM
9	WP(C)/706/2019 FIXED	KHARGALATA DEVI Versus THE UNITED BANK OF INDIA AND 3 ORS.	MR. MD S HOQUE MR. M DEKA	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
BAIL HEARING (BA)				
10	Bail Appln./3101/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL RASHID ALIAS BROILER Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI S AHMED G BORO R BARMAN	PP, ASSAM
11	Bail Appln./3411/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD ISTAK ALI @ KACHU Versus THE STATE OF ASSAM AND ANR	MR. N ISLAM	DR. P AGARWAL, AMICUS CURIAE (R-2) PP, ASSAM
12	Bail Appln./3849/2024 WITH CASE RECORD(SCANNED COPY),FIXED	SOFIQL ISLAM Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTIPI MR ROBIUL HOQUE	PP, ASSAM
13	Bail Appln./3924/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AZADUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	PP, ASSAM
14	Bail Appln./25/2025 WITH OFFICE NOTE, FIXED	KUSHESWAR BARUAH @ BUBUL BARUAH Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
12	Bail Appln./2910/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOKTADUL RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MR. A A SIKDAR MS A HUSSAIN R BEGUM H G DAISY	MR. S. SUR (R-2) PP, ASSAM
13	Bail Appln./3807/2024 WITH CASE RECORD(SCANNED COPY), FIXED	EBRAHIM ALI Versus THE STATE OF ASSAM AND ANR.	MD S HOQUE MR. M DEKA MS B A AHMED	PP, ASSAM
14	Bail Appln./3811/2024 WITH CASE RECORD(SCANNED COPY), FIXED	CHARAN MANDAL @ MONU MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
15	Bail Appln./3834/2024 WITH CASE RECORD(SCANNED COPY), FIXED	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
16	Bail Appln./3859/2024 WITH OFFICE NOTE, FIXED	ABDULLA ALI SK Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN MS L MISHRA	MR. A F N U MOLLAH(R-2) MR A ALIM SK(R-2) K ZAMAN (R-2) PP, ASSAM

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21)	MR. R P SINGH	29-01-2025	To	18-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,28th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL RISE AT 12:45 PM AND WILL SIT AGAIN
AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE KALYAN RAI SURANA AND HIS LORDSHIP, IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
22 WP(C)/3072/2014 CAVT. NO. 607/14 FIXED, FURTHER HEARING	DHIRAJ DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.B CHAKRABORTY MR.A DAS MR.J DAS MR.S DUTTA MR.A DEKA	GA, ASSAM MR.A D CHOUDHURYRes. 4 MR.N DEKA(R-3) MR.M CHETIA MR.D CHOUDHURY MR.M GOGOI(R-3) FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 28/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. M K SHARMA	22-01-2025	To	28-01-2025
7)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
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9)	MR S C PANDIT	23-01-2025	To	30-01-2025
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11)	MS. P DAS	05-02-2025	To	28-02-2025
12)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
13)	MD. I HUSSAIN	27-01-2025	To	03-02-2025
14)	MR A B DEY	27-01-2025	To	04-02-2025
15)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
16)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
17)	MR R ISLAM	27-01-2025	To	04-02-2025
18)	MR A W AMAN	28-01-2025	To	29-01-2025
19)	MS P DAS	28-01-2025	To	28-01-2025

20) MR. V K CHOPRA
21) MR. R P SINGH

30-01-2025
29-01-2025

To 06-02-2025
To 18-02-2025



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[AT 12:55 PM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 10

[THIS BENCH WILL SIT AT 12:55 PM]

**HONOURABLE MR. JUSTICE K.R. SURANA WILL JOIN
THE COURT PROCEEDINGS THROUGH REMOTE VIDEO
CONFERENCING FROM THE ITANAGAR BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.A./454/2019	SRI MADAN PANIKA Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MR. A M BORA MR. M A LASKAR MR. D K BAIDYA S AHMED MS P DASGUPTA	PP, ASSAM
2	WITH CRL.A(J)/59/2020 5 Y 4 M 4 D :	ANIL GOUR Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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14)	MR A B DEY	27-01-2025	To	04-02-2025
15)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
16)	MS S KEJRIWAL	30-01-2025	To	05-02-2025

17)	MR R ISLAM	27-01-2025	To	04-02-2025
18)	MR A W AMAN	28-01-2025	To	29-01-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
37	CRP(IO)/434/2024 (AT 10:30 AM)	THE ASSAM COMPANY LIMITED AND ANR Versus PRAKASH CHANDRA SAIKIA	MR. A SARMA MR B KAUSHIK MR. K KALITA MS G SWAMI	MRS. S ROY MS F N ZAMAN
MOTION (BA)				
38	Bail Appln./202/2025 B/O	TAIBUR RAHMAN Versus THE STATE OF ASSAM	MR. F A HASSAN	PP, ASSAM
MOTION				
39	AB/146/2025 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM,	MR. S RAHMAN MR. S U AHMED MR. K H SAIKIA	PP, ASSAM
BAIL HEARING (BA)				
40	Bail Appln./3892/2024 (CONNECTED WITH ITEM NO. 17 IN TH DAILY CAUSE LIST), FIXED	MD AKHTAR HUSSAIN Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
41	Bail Appln./88/2025 FIXED	DHANESWAR BARMAN Versus THE STATE OF ASSAM AND ANR	MR. A PAUL	PP, ASSAM
42	Bail Appln./111/2025 WITH OFFICE NOTE, FIXED	JEHERUL ISLAM Versus JELEKHA KHATUN AND ANR	MR. S I BORA	PP, ASSAM
43	Bail Appln./166/2025 FIXED	SRI TECHI TAHO AND ANR Versus THE STATE OF ASSAM	MR P NEOG MS. K SHARMA	PP, ASSAM
BAIL HEARING				
44	AB/3368/2024 FIXED	NITUL CHANDRA DAS Versus THE STATE OF ASSAM	MR. P DUTTA MR W R MEDHI	PP, ASSAM
45	AB/136/2025 FIXED	KIRITI KEOT AND ANR Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
ORDERS				
46	Crl.A./376/2024 FIXED	LABAN PEGU Versus THE STATE OF ASSAM AND ANR	MR U DAS MR. S SAIKIA	PP, ASSAM

WITH
[I.A.\(CrI.\)/1073/2024](#)
in CrI.A./376/2024

LABAN PEGU
Versus
THE STATE OF ASSAM AND ANR
KUNJALATA RUHI DAS AND 2 ORS.
Versus
NATIONAL INSURANCE COMPANY
LIMITED A

MR U DAS
MR. S SAIKIA

PP, ASSAM

47 [I.A.\(Civil\)/162/2025](#)
WITH LCR, B/O
in I.A.(Civil)/2854/2024

NATIONAL INSURANCE COMPANY
LIMITED
Versus
KUNJALATA RUHI DAS AND 3 ORS.

MR N AHMED
MR. M M ZAMAN
MR A BASUMATARY

MR. A J SAIKIA
M CHETIA
MR. S. PEGU

48 [MACApp./46/2024](#)

MR. A J SAIKIA
M CHETIA
MR. S. PEGU

MS B DEVI (R-4)
MR N AHMED (r-1,3)
MR. M M ZAMAN (r-1,3)
MR A BASUMATARY (r-1,3)

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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
50	CRP(IO)/276/2023 FIXED, BY SLIP	SATYABRATA PAUL AND ANR. Versus KELISH RANJAN DEY AND 20 ORS.	MR. A BHATTACHARJEE MR. D J KAPIL	MR G N SAHEWALLA (R-1,2,3,5) GA, ASSAM MD ASLAM (R-1,2,3,5) MS. S. TODI (R-1,2,3,5) MR H K SARMA (R-1,2,3,5) MS K BHATTACHARYYA (R-1,2,3,5)
HEARING				
51	RSA/79/2014 CAVT. NO. 1440/2013 WITH LCR, FIXED	LALIT KALITA Versus ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.P BORAH	MR. N BORAH (r-1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR. N BORAH (r-1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r-1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r-1.2.3,1.2.4,1.2.5,1.2.2,2.2.1)
	WITH MC/744/2014 in RSA/79/2014	LALIT KALITA Versus SMTI GAYATRI DEVI and 12 ORS,	MR.A DHAR MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR
52	RSA/80/2014 WITH LCR CAVT. NO. 1439/2013	LABANYA KUMAR DAS Versus ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.A DHAR MR.P BORAH MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.H K DEKA MR. N BORAH MR. N BORAH MR.B DEKA MS.D DAS MR H MAZUMDER MR H MAZUMDER FOR CAVEATOR
	WITH MC/746/2014 in RSA/80/2014	LABANYA KUMAR DAS Versus GAYATRI DEVI and 12 ORS.	MR.A DHAR MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

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2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CRIMINAL AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
40	FAO/4/2025 B/O	FARUK HUSSAIN AND 5 ORS Versus SAHERA BEGUM	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	
	WITH I.A.(Civil)/147/2025 in FAO/4/2025	FARUK HUSSAIN AND 5 ORS Versus SAHERA BEGUM	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	
BAIL HEARING (BA)				
41	Bail Appln./1924/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	RAJU DEBNATH Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
42	Bail Appln./149/2025 FIXED	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM
BAIL HEARING				
43	AB/3209/2024 FIXED	AMINUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	T A LASKAR MR. D K AGARWALA	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
44	AB/3317/2024 FIXED	KUTUB UDDIN CHOWDHURY Versus THE STATE OF ASSAM AND ANR	T A LASKAR MR. D K AGARWALA	MR. N H MAZARBHUIYAN(R-2) MR SARFRAZ NAWAZ MR. M H SAIKIA (R-2) PP, ASSAM
ORDERS				
45	MACApp./340/2022 B/O	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI KALPANA KONWAR AND 2 ORS (D)	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	WITH I.A.(Civil)/1912/2022 in MACApp./340/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI KALPANA KONWAR AND 2 ORS (D)	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	

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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
30	Bail Appln./3810/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BISWAJIT DAS Versus THE STATE OF ASSAM AND ANR	MR. M SAIKIA MR. B K GOGOI	PP, ASSAM
31	Bail Appln./3814/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NABIR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
32	Bail Appln./3877/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SRI SAWAN NAYAK Versus THE STATE OF ASSAM AND ANR	MR. R SEKHAR MR U S BORGHAIN	PP, ASSAM
33	Bail Appln./3917/2024 WITH OFFICE NOTE, FIXED	MORTAZA ALIA @ ARIYAN AHMED Versus THE STATE OF ASSAM	MS F BEGUM MR S PAUL	PP, ASSAM
34	Bail Appln./24/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD. HANNAN SEIKH Versus THE STATE OF ASSAM AND ANR	MR. P BORDOLOI MR. R K MAHANTA	PP, ASSAM
HEARING				
35	Crl.Rev.P./251/2012 WITH LCR 8 FILES, FIXED	NRIPEN DAS and 2 ORS Versus THE STATE OF ASSAM	MR UJJAL CHOUDHURY, Amicus Curiae MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MS.S AHMED MR I HUSSAIN MD.A MALEQUE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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13)	MD. I HUSSAIN	27-01-2025	To	03-02-2025
14)	MR A B DEY	27-01-2025	To	04-02-2025
15)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
16)	MS S KEJRIWAL	30-01-2025	To	05-02-2025
17)	MR R ISLAM	27-01-2025	To	04-02-2025
18)	MR A W AMAN	28-01-2025	To	29-01-2025
19)	MS P DAS	28-01-2025	To	28-01-2025
20)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
21)	MR. R P SINGH	29-01-2025	To	18-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,28th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
31	Crl.Pet./1488/2024 FIXED	PRAKASH AGARWALA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
ADMISSION				
32	Crl.Pet./800/2021 WITH LCR 1 FILE(SCANNED COPY), B/O	HUSSAIN MD. RIJUAN @ HUSSAIN MAHAMMAD RIZUWAN Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. A K GUPTA MS M NIROLA	MR. SURAJIT DAS (R-2) A W AMAN (R-2) MS SURAYA RAHMAN (R-2) MR SARFRAZ NAWAZ (R-2) SAMIM RAHMAN (R-2) PP, ASSAM
ORDERS				
33	I.A.(Crl.)/924/2024 B/O in Crl.Rev.P./8597/2024 WITH Crl.Rev.P./8597/2024 (Filing Number)	KUSHAL NATH Versus THE STATE OF ASSAM AND ANR. KUSHAL NATH Versus THE STATE OF ASSAM AND ANR (B)	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN MR J HUSSAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
5)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
6)	MR. M K SHARMA	22-01-2025	To	28-01-2025
7)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
8)	MR. M DUTTA	23-01-2025	To	28-01-2025
9)	MR S C PANDIT	23-01-2025	To	30-01-2025
10)	MR. B K DAS	05-02-2025	To	28-02-2025
11)	MS. P DAS	05-02-2025	To	28-02-2025
12)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025

13)	MD. I HUSSAIN	27-01-2025	To	03-02-2025
14)	MR A B DEY	27-01-2025	To	04-02-2025
15)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
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19)	MS P DAS	28-01-2025	To	28-01-2025
20)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
21)	MR. R P SINGH	29-01-2025	To	18-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH- III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
35	WP(C)/748/2014 FIXED, BY SLIP	SMT. RANU DEKA and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.A GANGULY	GA, ASSAM MR.D K SAIKIA C.G.C. MRS. A GAYAN MR.M PHUKAN ASSTT.S.G.I.
ORDERS				
36	Cont.Cas(C)/321/2023 FIXED AT 2:00 PM, BY SLIP	LAL FAKIR Versus MANAS DAS AND ANR	MR. A M AHMED MR. M K HUSSAIN P. GHOSH	MR. R K D CHOUDHURY(r-1) MS. L DEVI(r-1)
37	Cont.Cas(C)/322/2023 FIXED AT 2:00 PM, BY SLIP	SADDAM HUSSAIN Versus MANAS DAS AND ANR	MR. A M AHMED MR. M K HUSSAIN P. GHOSH	MR. R K D CHOUDHURY MS. L DEVI
38	Cont.Cas(C)/58/2024 FIXED AT 2:00 PM, BY SLIP	SIDDHESWAR DEKA @ SIDESWAR DEKA Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MR. A BHATTACHARYYA (R-1)

LEAVE NOTE OF ADVOCATES FOR 28/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
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9)	MR S C PANDIT	23-01-2025	To	30-01-2025
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11)	MS. P DAS	05-02-2025	To	28-02-2025
12)	MR. R A CHOUDHURY	27-01-2025	To	31-01-2025
13)	MD. I HUSSAIN	27-01-2025	To	03-02-2025

14)	MR A B DEY	27-01-2025	To	04-02-2025
15)	MR S K KEJRIWAL	30-01-2025	To	05-02-2025
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18)	MR A W AMAN	28-01-2025	To	29-01-2025
19)	MS P DAS	28-01-2025	To	28-01-2025
20)	MR. V K CHOPRA	30-01-2025	To	06-02-2025
21)	MR. R P SINGH	29-01-2025	To	18-02-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR TUESDAY, THE 28TH DAY OF JANUARY, 2025]

[AT 02:00 PM]

BEFORE

HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 19]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM FROM THE PRINCIPAL SEAT]

ORDERS

- | | | | |
|--|---|---|--|
| 1. ELECTION PET.
4/2024 | GEGONG APANG
VERSUS
TOJIR KADU AND ANR | NALO PADA
ADAM TATAK
TSERING GYATSO
AMY TALOM
KALING MIBANG
TANUR GAO
TUKRIN LIGU | KARYOM DABI
BATE JOEL KOYU
RIMO RIBA
DAKJUM RIBA
S K DEORI |
| 2. ELECTION PET.
6/2024
(FIXED) | NYAMAR KARBAK
VERSUS
PESI SILEN | MARTO KATO
KEEKLOYA
NYALI SORA
JUMGE KARBAK
M TANGA | ROMJIR RAKSHAP
BOMNYA KAMDAK
TAKOM ROLENG |
| WITH
IA(C) 209/2024
IN ELECTION PET.
6/2024 | PESI JILEN
VERSUS
NYAMAR KARBAK | ROMJIR RAKSHAP | MARTO KATO |



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR TUESDAY, THE 28TH DAY OF JANUARY, 2025]

[AT 02:00 PM]

BEFORE

HON'BLE MR. JUSTICE KARDAK ETE

[COURT NO: 20]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM FROM THE PRINCIPAL SEAT]

MOTION

1.	BA 15/2025	RAMA DADA VERSUS THE STATE OF AP	ARUP BHATTACHARJEE DOLI MARA G T SANGMA D ZIRDO	PP OF AP
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BAIL HEARING

2.	AB 157/2024 (FIXED)	MR MOMAR NYORAK VERSUS THE STATE OF AP	VIJAY JAMOH BAKAR DULOM B PADUNG	PP OF AP
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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[**SUPPLEMENTARY CAUSE LIST-I**]

[**FOR TUESDAY, THE 28TH DAY OF JANUARY, 2025**]

[**AT 2:00 PM**]

BEFORE

HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR

[**COURT NO: 23**]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT**]

ORDERS

- | | | | |
|--|--|---|---|
| 1. ELECTION PET. 9/2024 | TANI LOFFA
VERSUS
MAMA NATUNG | KHOGEN BUI
PARSWAJYOTI DAS
NAIR
G ALAM | DUYU LAJI
D DAS, SR
ADVOCATE |
| WITH
I.A.(C) 155/2024
IN ELECTION PET. 9/2024 | TANI LOFFA
VERSUS
MAMA NATUNG | PARSWAJYOTI DAS
NAIR | |
| WITH
I.A.(C) 156/2024
IN ELECTION PET. 9/2024 | TANI LOFFA
VERSUS
MAMA NATUNG AND 4
ORS. | PARSWAJYOTI DAS
NAIR | AJIN APANG, SR.
ADVOCATE
S/C ELECTION
COMMISSION |
| WITH
I.A.(C) 1/2025
IN ELECTION PET. 9/2024 | MAMA NATUNG
VERSUS
TANI LOFFA | DUYU LAJI | PARSWAJYOTI
DAS NAIR |